

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.265/2015

Wednesday, this the 4th day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Manohar Hassani
Aged about 57 years and 6 months
s/o Mr. Gordhan Dass
r/o 254, Type III, Sector 3
Sadiq Nagar, New Delhi
(Presently working as office Supdt.)

(Mr. S K Gupta, Advocate)

..Applicant

Versus

Union of India through

1. Secretary
Ministry of Urban Development
Nirman Bhawan, New Delhi
2. Director General
Central Public Works Department
Nirman Bhawan, New Delhi
3. Dy. Director General
Central Public Works Department
Sewa Bhawan, R K Puram
New Delhi
4. Executive Engineer (Coordination Circle) (Civil) (NR
East Block-1, Level 6
R K Puram, New Delhi
5. Chief Engineer
Public Works Department
Govt. of NCT
NR-E-IN-C (PWD)
Delhi
Building Project Zone
B-1-Zonal Office-Zonal
1st Floor, MSO Building
I P Estate, New Delhi

(Mr. Ranjan Tyagi, Advocate)

..Respondents

O R D E R (ORAL)**Justice Permod Kohli:**

Learned counsel for applicant submits that with the passage of time, the O.A. is rendered infructuous. Dismissed as such.

2. In view of this, M.A. No.3697/2017 stands disposed of.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

October 4, 2017
/sunil/